

**CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD**

**OA/020/543/2018  
Date of Order : 13-06-2018**

**Between :**

1. Golagani Sravan Kumar, S/o G Tata Rao,  
Age 27 yrs, Occ: unemployed , R/o 8-13-28, Gokul Nagar,  
Old Gajuwaka, Visakhapatnam-530026.
2. Chitla Rajeev, S/o Moksha Raju,  
Age 29 yrs, Occ: Unemployed, Teresa Colony,  
Peda Boddepalli, Narsipatnam(M), Visakhapatnam(D) 531116,
3. M Trinadh, S/o M.V Ramana, Age,28 yrs, Occ: unemployed,  
R/o D.No. 7-9-26/2, Amrutha Nagar, PantuluGari Meda,  
Old Gajuwaka, Visakhapatnam, 530026.
4. Adapa Harish, S/o M.V Ramana ,  
Age 26yrs, Occ: Unemployed, R/o D.no. 23-7-50,  
Simhagiri colony, Gajuwaka, Visakhapatnam.530026.
5. Rammila Radhikesh, S/o K Kondala Rao, Age 26 yrs,  
Occ : unemployed, R/o D.No. 11-29-10, Sivaji Nagar,  
Gjuwaka, Visakhapatnam-530026

....Applicants

**AND**

1. The Union of India, Rep by its Secretary,  
Ministry of Defence, South Block,  
New Delhi-110011.
2. The Chief of Naval Staff,  
Integrated Headquarters of  
Ministry of Defence (Navy) New Delhi 110011.
3. The Flag-Officer-Commanding in Chief,  
Head quarter Eastern naval Command,  
Visakhapatnam.
4. The Chief General Manager,  
Naval Armament Depot, Indian Navy  
NAD post Visakhapatnam 530009.

....Respondents

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**Counsel for the Applicant: Mrs. Anita Swain**

**Counsel for the Respondents : Mrs.K.Bharati**

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CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER  
THE HON'BLE MRS.MINNIE MATHEW,ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member )

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Heard Mrs.Anita Swain, learned counsel appearing for the applicants.

MA No.328/2018 seeking permission to join together is allowed.

2. It is submitted by the learned counsel appearing for the applicants that the applications as required under the notification have been forwarded by ordinary post and the applicants have not received the Hall Tickets so far whereas so many other candidates were issued with Hall Tickets. Therefore there shall be a direction to the Respondents to issue Hall Tickets / call letters to the applicants to appear in the examination which is scheduled to be held on 17.06.2018 or any other subsequent date.

3. In view of the above said direction, nothing survives in the OA for further adjudication. Accordingly the Original Application is disposed of at the admission stage.

4. No order as to costs.

(MINNIE MATHEW)  
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 13<sup>th</sup> June, 2018.  
Dictated in Open Court.

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